#### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

#### LOK SABHA

## **UNSTARRED QUESTION NO. 4639**

TO BE ANSWERED ON 23rd March 2018/ Chaitra 2, 1940 (Saka)

## Violation of Weather Insurance Policy

4639. SHRI HARIOM SINGH RATHORE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Insurance Regulatory and Development Authority of India (IRDAI) has imposed penalty on ICICI Lombard for any weather insurance policy violation; and
- (b) if so, the details thereof?

# **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) and (b) In respect of weather insurance policy, no penalty was imposed by Insurance Regulatory and Development Authority of India (IRDAI) on ICICI Lombard General Insurance Co. Ltd.

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